

(b) The ongoing programme provides for the involvement of local bodies like Panchayats as well as financial institutions.

(c) The present demand of fuelwood is estimated to be about 200 million m³.

Revised Agreement with University and College Teachers

2455. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the terms of the agreement between Government and the National Federation of University Teachers in September, 1987 ;

(b) the brief particulars of the revised scheme for meeting the service conditions of the university teachers as finalised under the agreement ;

(c) whether the revised scheme has been implemented in the Central universities ;

(d) the names of States which have implemented the revised scheme as approved by the Union Government ; and

(e) whether any financial assistance has been extended to the States for implementing the revised scheme ; if so, the amount, State-wise, released/allocated for 1987-88 and 1988-89 ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH) : (a) On September 4, 1987, the then Minister of Human Resource Development had made a statement that some modifications would be made in the scheme of revision of pay scales of teachers in universities and colleges. The main points of the statement were : the number of scales would be reduced by combining the two grades of Readers ; teachers who have spent 20 years as Lecturer will be eligible for consideration for promotion as Readers if they fulfil certain specified research standards ; those who do not get promoted as Readers would be placed in a Selection Grade to be determined after further consultation ; provision for advance increments with corresponding benefits in years of service will be sanctioned to those who possess research degrees at the time of their

recruitment ; and the revision of the pay scales of Librarians and DPEs would be expedited. The All India Federation of University and College Teachers' Organisations called off the strike on this basis.

(b) The Government have made necessary amendments to the scheme of revision of salary scales announced in June, 1987 and communicated them to the State Governments/U Ts. on 22-7-1988. The major amendments are given in the statement below.

(c) Yes, Sir.

(d) On the basis of the decision communicated in June, 1987, the State Governments of Arunachal Pradesh, Andhra Pradesh, Goa, Jammu and Kashmir (for University teachers only), Haryana, Himachal Pradesh, Nagaland, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and Karnataka (for University teachers only) have finalised their proposals of revision of pay scales. These and other State Governments have been requested to review their decision in the light of amendments communicated on July 22, 1988 and make necessary changes where necessary.

(e) No, Sir. However, financial assistance will be available to the State Governments to the extent of 80% of the additional expenditure involved in the implementation of the scheme for the period 1-1-1986 to 31-3-1990. This will be sanctioned in the form of reimbursement of the expenditure incurred by them. For the year 1988-89, a provision of Rs. 272.86 crores has been made in the Central budget for the purpose.

Statement

1. The main amendments made to the scheme of revision of pay scales are :

Scales of Pay

(i) The June 1987 notification provided for two scales of pay for Readers. These two have been combined into a single grade of Rs. 3700-5700.

(ii) The revised Selected Grade for Lecturers will also be Rs. 3700-5700.

(iii) The Vice-Chancellors in Central

Universities will be on a fixed pay of Rs. 7600/-.

- (iv) The Scheme of Professor of Eminence is being reviewed.

Recruitment and Qualifications

- (v) The qualifying test for recruitment of Lecturers is intended to be organised through a number of agencies keeping in view the requirements of the media of instruction followed by different States/Universities
- (vi) To encourage enrolment in research programmes immediately on completion of postgraduate studies candidates who have M.Phil. or Ph.D. degrees will be entitled to one and three advance increments respectively at the time of their recruitment. They will also be entitled to the benefit of corresponding years of service for the purpose of promotion. The existing Lecturers and those recruited in future without research degrees will also be eligible for the benefit in service when they acquire research degrees.

Career Advancement

- (vii) Every lecturer will be eligible for placement in a Senior Scale of Rs. 3000—5000 on completion of 8 years of service. A Lecturer with Ph.D. degree will be eligible for this placement after 5 years and a Lecturer with M.Phil. degree on completion of 7 years. In all cases, placement in the Senior Scale is subject to participation in continuing education programmes and consistently satisfactory performance appraisal.
- (viii) A Lecturer in the Senior Scale on completion of 8 years will be eligible for promotion as Reader in both Universities and Colleges. Only those who have a Ph.D. degree or equivalent published work and have made a mark in scholarship and research will be eligible for promotion as Reader. Self-assessment, reports of referees, quality of

publications, contribution to educational renovation, design of new courses and curricula, etc. would be taken into account for this purpose.

- (ix) Those Lecturers in the Senior Scale who do not have Ph.D. degree and who do not meet the scholarship and research standards prescribed for a Reader will be eligible for placement in a Selection Grade of Rs. 3700—5700 if they have a good record in teaching and/or participation in extension activities. They could offer themselves for a fresh assessment after obtaining Ph.D. degree and fulfilling other requirements for promotion as Readers and if found suitable, could be designated as Readers.
- (x) Promotion to the post of Reader and placement in the Selection Grade will be through a process of selection by a Committee constituted by the University for appointment of Readers. In both cases, participation in continuing education programmes and consistently good performance appraisal reports are essential elements in the design for career advancement.
- (xi) For placement of Lecturers in the Senior Scale and Selection Grade as well as for promotion to the post of Readers, the required number of posts will be created by up grading the posts held by the incumbents concerned.
- (xii) Promotions made under the Merit Promotion Scheme of the U.G.C., or any other similar schemes, before the announcement of the revised scales on June 17, 1987, will not be re-opened. However, in such cases the benefit of revision will be available to teachers only from the dates of their promotion.

Revision of pay scales of Librarians and Physical Education Personnel

The revised pay scales of Librarians and Physical Education personnel are the same as were approved for teachers. A University

Librarian will be eligible for placement in the Professor's grade, namely Rs. 4500—7300 ; a Deputy Librarian in the Reader's grade, namely, Rs. 3700—5700 ; and a Assistant Librarian in the Lecturer's grade, namely, Rs. 2200—4000. The Assistant Librarians will be entitled to a Senior Scale of Rs. 3000—5000 on completion of 8 years and to a Selection Grade of Rs. 3700—5700 after another 8 years. Assistant Librarian in the Senior Scale will also be eligible for promotion to the post of Deputy Librarian. Similar provisions have been made for Physical Education Personnel in Universities, namely, Assistant Director of Physical Education, Deputy Director of Physical Education and Director of Physical Education.

The College Librarians and Director/Instructor of Physical Education in Colleges will be in the scale of pay of a Lecturer, namely, Rs. 2200—4000. They will also have a Senior Scale and Selection Grade. However, there will be no posts beyond Selection grade for Librarians and Physical Education Personnel in Colleges.

Languages Taught in Navodaya Vidyalayas

2456. SHRI SYED SHAHABUDDIN :
SHRI NARSING SURYA-
VANSI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the medium of instruction in Navodaya Vidyalayas ;

(b) whether Hindi and English are taught as compulsory subjects in these Vidyalayas at the junior and secondary stage ;

(c) whether any language other than Hindi and English is taught as compulsory or optional subject in these Vidyalayas ;

(d) if so, the names of the languages, State-wise ;

(e) whether it is a fact that the Three Language Formula, 1961 has not been introduced in the Navodaya Vidyalayas ; and

(f) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SHRI L.P. SHAHI) : (a) In accordance with the Navodaya Vidyalaya Scheme, instructions are being provided to the students admitted in Navodaya Vidyalayas through the medium of mother tongue/regional language upto Class VII or VIII and thereafter the common medium will be Hindi/English in all Navodaya Vidyalayas.

(b) Yes, Sir.

(c) and (d). Yes, Sir. A language other than Hindi and English is taught compulsorily.

In the Hindi-speaking districts the third language taught in a Navodaya Vidyalaya would be the language of the 20% students migrating to that Vidyalaya from a non-Hindi region. In the non-Hindi regions, Navodaya Vidyalayas will follow the normal Three Language Formula viz. Regional Language, Hindi and English with Hindi/English as medium from Class VIII or IX. State-wise prescription of the third language to be taught compulsorily in Hindi-speaking districts is being worked out in phases. In the non-Hindi regions it is already under implementation.

(e) No, Sir.

(f) The question does not arise.

Revision of Royalty Rates for Minerals

2457. SHRI SYED SHAHABUDDIN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the royalty payable to the State Governments for some minerals has been revised during 1987-88 ;

(b) if so, the names of those minerals with the original and revised rates ;

(c) the year of last revision in the case of other minerals ; and

(d) whether there is any demand from the producing States for the revision of royalty for the minerals mentioned in (c) above ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) The rates of royalty on minerals other than coal and sand for stowing were revised w.e.f. 5-5-1987.

(b) The information is given in the statement below.

(See columns 265—280).